

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 2790
TO BE ANSWERED ON 15.03.2016**

Sports Infrastructure

2790. SHRIMATI SANTOSH AHLAWAT:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government is aware that rural and differently abled athletes face tremendous difficulties in representing the country in various sports specially in terms of lack of infrastructure to suit their needs and if so, the steps taken to address this issue;

(b) the details of allocation and utilization of funds for development of infrastructure for rural and disabled athletes during the last three years, State and sportswise; and

(c) the details of schemes and programmes run to promote sports among rural and differently abled athletes including financial assistance given along with the details of funds spent and beneficiaries under these schemes during the said period, State and sports-wise?

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI SARBANANDA SONOWAL)**

(a) to (c) “Sports” is a State subject. The primary responsibility for development and promotion of sports including creation of sports infrastructure for both rural and differently-abled athletes rests with the State Governments. Government of India only supplements the efforts of State Governments towards this end.

However, for developing sports infrastructure at Village and Block Panchayats, the Ministry of Youth Affairs and Sports implemented Panchayat Yuva Krida and Khel Abhiyan (PYKKA) Scheme from 2008-2009 to 2013-14.

The State-wise and year-wise details of funds released to States/UTs for development of infrastructure under PYKKA Scheme during 2008-09 to 2013-14 are at Annexure-I. The PYKKA Scheme was restructured as Rajiv Gandhi Khel Abhiyan (RGKA) w.e.f. 01.04.2014 which provides for construction of an integrated sports complex in each block of the country both for outdoor and indoor sports disciplines. The Ministry is also implementing Urban Sports Infrastructure Scheme (USIS) for developing sports infrastructure such as synthetic athletic track, artificial tracks for hockey and football and construction of Multipurpose hall. Details of funds placed under USIS from 2012-13 to 2014-15 are given in Annexure- II.

In the meantime, it has been decided to restructure and merge a number of schemes including the RGKA and USIS, into one Central Sector Scheme to address provision of infrastructure.

In the past, complaints were received about lack of basic minimum facilities to athletes, including para-athletes during the various championships/tournaments. The primary responsibility for organizing the events rests with the National Sports Federations (NSFs) and their affiliated units. Therefore, all NSFs were directed on 23.04.2015, to adopt various measures while organizing tournaments, namely the tournaments/championship should be held in such stadia/indoor halls, etc., which are easily accessible to the athletes and in case the event is for differently-abled athletes, the facilities should be disabled-friendly, provision of neat and clean toilets, including disabled-friendly toilets, etc.

The following Schemes are being implemented by the Department of Sports for promotion of sports among differently-abled sportspersons :

i. Scheme of assistance to National Sports Federations (NSFs) :

Under the Scheme, financial assistance is provided to NSFs for organizing National/International events in India, participation of India in International events, organizing coaching camps, procuring

sports equipment, etc. Para sports, Deaf Sports, and Sports for Children with Special Needs, have been put in the 'priority' category so that the athletes get substantial financial assistance under the Scheme. Details of financial assistance provided to NSFs: All India Sports Council of the Deaf, New Delhi; Paralympic Committee of India, Bengaluru; and Special Olympic Bharat, New Delhi during the last three years are given in Annexure – III.

ii. Scheme of Pension to Meritorious Sportspersons :

Under the Scheme, Indian sportspersons of the age of 30 years and above, who have won gold, silver and bronze medals in paralympic games, are eligible for life pension after their retirement from active sports.

iii. Scheme of Special awards to medal winners in international sports events

Winners of medals in paralympic games, para-events in Commonwealth Games, Para-Asian Games are eligible for special awards at par with medal winners of Olympic/Asian/Commonwealth Games.

iv. Recognition by way of conferment of Arjuna Awards :

Arjuna Awards are conferred on sportspersons in recognition of their good performance in International sports events. The Scheme provides at least one such award exclusively for physically challenged sportspersons.

v. Scheme of Sports and Games for the disabled :

The Scheme has provision for giving grants for purchase of consumables and non-consumable sports equipment for schools, training of coaches, and holding District, State and National level competitions for the disabled.

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK
SABHA UNSTARRED QUESTION NO.2790 FOR 15.03.2016 ASKED BY
SHRIMATI SANTOSH AHLAWAT, MP REGARDING SPORTS
INFRASTRUCTURE**

Annexure – I

State-wise and year-wise details of funds released to States/UTs for development of infrastructure
under PYKKA Scheme during 2008-09 to 2013-14

(Rs. in crore)

S. No.	Name of the State/ UT	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	Andhra Pradesh	12.99	12.99	25.98	25.98	10.63	7.27
2	Arunachal Pradesh	0	4.44	10.51	0	0	0
3	Assam	0	3.85	0	0	10.28	0
4	Bihar	5.22	5.02	0	0	0	0
5	Chhattisgarh	0	5.06	0	0	25.27	0
6	Goa	0	0.18	0	0	0.18	0
7	Gujarat	0	7.1	2.55	13.43	0	0
8	Haryana	3.26	3.25	14.43	5.09	0	3.34
9	Himachal Pradesh	2.01	2.01	8.8	3.66	6.34	2.99
10	Jammu & Kashmir	2.66	2.1	0	0.56	0	0
11	Jharkhand	0	2.39	0	2.4	0	0
12	Karnataka	0	3.12	14.86	0	9.61	10.2
13	Kerala	0.8	0.8	11.17	0	10.36	0
14	Madhya Pradesh	11.82	0	0	39.99	0	32.55
15	Maharashtra	8.91	4.86	41.94	0	0	0
16	Manipur	0.87	0	0	0.22	0	0
17	Meghalaya	0	1.06	1.19	1.72	0	0.44
18	Mizoram	0.85	0.21	2.27	2.07	2.07	4.1
19	Nagaland	1.18	0.3	2.96	4.7	0	6
20	Odisha	3.67	8.05	5.98	7.34	19.21	7.53
21	Punjab	6.27	6.27	26.66	0	0	0
22	Rajasthan	3.71	4.72	0	2.75	0	0
23	Sikkim	0.54	0.13	2.02	1.66	2.51	0.79
24	Tamilnadu	5	1.91	0	0	0	6.58
25	Tripura	1.09	0	3.24	4.09	0	4.3
26	Uttar Pradesh	10	16.96	62.27	18.39	9.03	4.92
27	Uttrakhand	3	5.9	19.43	0	3.38	22.84
28	West Bengal	0	2.32	2.32	0	0	0
	UTs						
29	A & N Islands	0	0	1.06	0	0	0
30	Chandigarh	0	0	0	0	0	0
31	Daman & Diu	0	0	0	0	0.14	0
32	Lakshadweep	0	0	0.51	0	0	0
33	Puducherry	0	0	0.69	0	0	0
	Total	83.85	105	260.84	134.05	109.01	113.85

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO.2790 FOR 15.03.2016 ASKED BY SHRIMATI SANTOSH AHLAWAT, MP REGARDING SPORTS INFRASTRUCTURE

Annexure – II

Statement showing the details of grant approved and released to the States/Union Territory under the Urban Sports Infrastructure Scheme (USIS) for creation/up-gradation of sports infrastructure projects in 2012-13, 2013-14 and 2014-15

2012-13

(Rs. in crore)

S. No.	State	Project	Grant approved (Date)	Grant released (Date)
1.	Haryana	Laying a synthetic Hockey playfield (with normal lighting) at Sports Complex, Hisar.	5.00 (22.06.2012)	3.75 (22.06.2012)
2.	Manipur	Construction of Multi-purpose Indoor Hall at Senapati Dist. HQs.	5.9999 (22.06.2012)	1.80 (22.06.2012)
3.	Mizoram	Laying of Synthetic Hockey Field at Boys' Hockey Academy, Kawnpuri. (Balance installment of the project sanctioned on 24 th March, 2011).	-	1.00 (25.07.2012)
4.	Haryana	Laying of Artificial Turf for Football at Dariyapur, Fatehabad District	4.50 (03.10.2012)	3.50 (03.10.2012)
5.	Chhattisgarh	Construction of Multi-purpose Indoor Hall at Kondagaon, Dist. Kondagaon.	5.9779 (16.10.2012)	1.79 (16.10.2012)
6.	Rajasthan	Construction of Multi-purpose Indoor Hall at Karauli, Dist. Karauli	6.00 (16.10.2012)	1.80 (16.10.2012)
7.	Odisha	Construction of Multi-purpose Indoor Hall at Kalinga State Sports Complex, Bhubaneswar. However, the project could not be completed and hence the principal along with interest returned by Govt. of Odisha on 30.03.2015.	6.00 (19.11.2012)	1.80 (19.11.2012)
8.	Tamil Nadu	Construction of Multi-purpose Indoor Hall at Vaduvur Higher Secondary School, Thiruvarur District.	6.00 (03.01.2013)	1.80 (03.01.2013)
9.	Odisha	Laying of football turf at Kalinga State Sports Complex, Bhubaneswar. However, the project could not be completed and hence the principal along with interest returned by Govt. of Odisha on 01.09.2014.	4.50 (07.01.2013)	3.50 (07.01.2013)

10.	Arunachal Pradesh	Laying of Astro-turf Hockey field at Sports Complex, Chimpu, Itanagar.	5.00 (14.02.2013)	1.26 (14.02.2013)
11.	Rajasthan	Construction of multi-purpose indoor hall at Alwar, Rajasthan	6.00 (22.03.2013)	1.00 (22.03.2013)
Total			54.9778	23.00

2013-14

(Rs. in crore)

S. No.	State	Project	Grant approved (Date)	Grant released (Date)
1.	Kerala	Laying of synthetic athletic track in University of Calicut, Kerala	5.50 (27.06.2013)	3.00 (27.06.2013)
2.	Uttarakhand	Construction of Multipurpose indoor hall at Kashipur, District Udham Singh Nagar, Uttarakhand	6.00 (04.07.2013)	1.80 (04.07.2013)
3.	Mizoram	Laying of synthetic football turf at Chhangphut playground, Champhai, Mizoram.	4.50 (16.07.2013)	3.00 (16.07.2013)
4.	Mizoram	Construction of Multipurpose indoor hall at Sazaikawn, Lunglei Town, Mizoram	6.00 (16.07.2013)	1.80 (16.07.2013)
5.	Punjab	Laying of synthetic athletic track at War Heroes Stadium, Sangrur, Punjab	5.50 (27.09.2013)	3.00 (27.09.2013)
6.	Uttar Pradesh	Laying of synthetic hockey turf at Sri Meghbaran Singh Stadium, Karampur, Saidpur, Gazipur, Uttar Pradesh	5.00 (04.10.2013)	3.00 (04.10.2013)
7.	J&K	Construction of a Multi-purpose Indoor Hall at Leh, Ladakh, Jammu & Kashmir	6.00 (05.11.2013)	1.80 (05.11.2013)
8.	Andhra Pradesh	Construction of multi-purpose indoor hall at Agricultural College, Bapatla, Guntur District, Andhra Pradesh	6.00 (05.11.2013)	1.80 (05.11.2013)
9.	Uttarakhand	Laying of synthetic turf hockey field at MaharanaPratap Sports College, Raipur, Dehradun, Uttarakhand	5.00 (07.11.2013)	1.80 (07.11.2013)
10.	Rajasthan	Construction of a Multi-purpose Indoor Hall at Mohan Lal Sukhadia (MLS) University, Udaipur, Rajasthan	6.00 (13.12.2013)	1.80 (13.12.2013)
11.	Nagaland	Construction of multi-purpose indoor hall at Dimapur, Nagaland	6.00 (16.12.2013)	1.80 (16.12.2013)
12.	Arunachal Pradesh	Laying of football turf at SLSA Complex, Chimpu, Itanagar, Arunachal Pradesh	4.50 (27.12.2013)	2.25 (27.12.2013)
13.	Nagaland	Laying of synthetic football turf at Jalukie, Peren District, Nagaland	4.50 (31.12.2013)	3.00 (31.12.2013)

14.	Mizoram	Construction of multi-purpose indoor hall at Mualpui, District Aizawl. (Balance installment of the project sanctioned on 19.10.2011).	1.50 (16.01.2014)	1.50 (16.01.2014)
15.	Haryana	Laying of synthetic athletic track at Bhim Stadium, Bhiwani.	5.50 (20.01.2014)	3.00 (20.01.2014)
16.	Nagaland	Laying of synthetic athletic track at Indira Gandhi Stadium, Kohima. (Balance installment of the project sanctioned on 29.08.2011).	2.00 (20.01.2014)	2.00 (20.01.2014)
Total			79.50	36.35

2014-15

(Rs. in crore)

S. No.	State	Project	Grant approved (Date)	Grant released (Date)
1.	Maharashtra	Laying of synthetic athletic track at Armed Forces Medical College (AFMC), Pune	5.00 (23.07.2014)	3.00 (23.07.2014)
2.	Assam	Construction of Multi-purpose indoor hall at Gauhati University, Guwahati.	6.00 (13.11.2014)	1.80 (13.11.2014)
3.	Karnataka	Construction of Multi-purpose indoor hall at Belgaum.	6.00 (03.12.2014)	1.80 (03.12.2014)
4.	Andhra Pradesh	Laying of synthetic athletic track at Acharya Nagarjuna University, Nagarjuna nagar, District Guntur, Andhra Pradesh.	5.50 (05.12.2014)	1.00 (05.12.2014)
5.	Madhya Pradesh	Laying of synthetic athletic track at Devi Ahilya Vishwavidyalaya, Takshshila Campus, Khandwa Road, Indore, Madhya Pradesh	5.50 (08.12.2014)	1.00 (08.12.2014)
6.	Himachal Pradesh	Laying of synthetic hockey field at Indira Stadium, Una. (Balance installment of the project sanctioned on 17.03.2011)	-	1.50 (29.04.2014)
7.	Meghalaya	Laying of synthetic athletic track at Jawaharlal Nehru Complex, Shilong. (Balance installment of project sanctioned on 01 st March, 2012)	-	1.20 (06.06.2014)
8.	Tamil Nadu	Construction of Multi-purpose indoor hall at Vaduvur Higher Secondary School, Thiruvarur District. (2 nd Installment of the project sanctioned on 03 rd January, 2013)	-	2.40 (21.08.2014)
9.	Mizoram	Laying of synthetic football turf at Chhangphut playground, Champhai, Mizoram (Balance installment of project sanctioned on 16 th July, 2013).	--	1.50 (21.10.2014)
10.	Arunachal Pradesh	Laying of Astro-turf Hockey field at Sports Complex, Chimpu, Itanagar (Balance installment of project sanctioned on 14 th February, 2013).	--	3.74 (17.11.2014)
11.	Haryana	Laying of synthetic athletic track at Maharishi Dayanand University, Rohtak.	5.50 (05.12.2014)	1.00

				(05.12.2014)
12.	Uttar Pradesh	Laying of Astro-turf Hockey field at Banarash Hindu University, Varanasi	5.00 (08.12.2014)	1.00 (08.12.2014)
13.	West Bengal	Construction of Multi-purpose indoor hall at University of Calcutta.	6.00 (08.12.2014)	0.58 (08.12.2014)
14.	Maharashtra	Construction of Multi-purpose indoor hall at University of Mumbai.	6.00 (19.12.2014)	1.00 (19.12.2014)
15.	Jharkhand	Laying of Astro-turf Hockey field at Ranchi University.	4.49 (14.01.2015)	0.62 (14.01.2015)
16.	Karnataka	Laying of synthetic athletic track at Chamarajanagar, Chamarajanagar District, Karnataka.	5.50 (26.02.2015)	0.75 (26.02.2015)
17.	Punjab	Construction of Multi-purpose indoor hall at Tarn Taran, Punjab. (Second installment of the project sanctioned on 17 th March, 2011).	-	1.00 (26.03.2015)
Total			60.49	24.89

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Annexure – III

Funds released to NSFs for differently-abled athletes during the last three years

(Rs. in lakhs)

S.No.	Name of the Federation	2012-13	2013-14	2014-15
i.	All India Sports Council of the Deaf, New Delhi	59.07	87.49	3.02
ii.	Paralympic Committee of India, Bengaluru	175.46	143.40	197.72
iii.	Special Olympic Bharat, New Delhi	69.28	274.51	19.17
	Total	303.81	505.40	219.91

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(Rs. in crore)

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1	Andhra Pradesh	12.99	12.99	25.98	25.98	10.63	7.27
2	Arunachal Pradesh	0	4.44	10.51	0	0	0
3	Assam	0	3.85	0	0	10.28	0
4	Bihar	5.22	5.02	0	0	0	0
5	Chhattisgarh	0	5.06	0	0	25.27	0
6	Goa	0	0.18	0	0	0.18	0
7	Gujarat	0	7.1	2.55	13.43	0	0
8	Haryana	3.26	3.25	14.43	5.09	0	3.34
9	Himachal Pradesh	2.01	2.01	8.8	3.66	6.34	2.99
10	Jammu & Kashmir	2.66	2.1	0	0.56	0	0
11	Jharkhand	0	2.39	0	2.4	0	0
12	Karnataka	0	3.12	14.86	0	9.61	10.2
13	Kerala	0.8	0.8	11.17	0	10.36	0
14	Madhya Pradesh	11.82	0	0	39.99	0	32.55
15	Maharashtra	8.91	4.86	41.94	0	0	0
16	Manipur	0.87	0	0	0.22	0	0
17	Meghalaya	0	1.06	1.19	1.72	0	0.44
18	Mizoram	0.85	0.21	2.27	2.07	2.07	4.1
19	Nagaland	1.18	0.3	2.96	4.7	0	6
20	Odisha	3.67	8.05	5.98	7.34	19.21	7.53
21	Punjab	6.27	6.27	26.66	0	0	0
22	Rajasthan	3.71	4.72	0	2.75	0	0
23	Sikkim	0.54	0.13	2.02	1.66	2.51	0.79
24	Tamilnadu	5	1.91	0	0	0	6.58
25	Tripura	1.09	0	3.24	4.09	0	4.3
26	Uttar Pradesh	10	16.96	62.27	18.39	9.03	4.92
27	Uttrakhand	3	5.9	19.43	0	3.38	22.84
28	West Bengal	0	2.32	2.32	0	0	0
	UTs						
29	A & N Islands	0	0	1.06	0	0	0
30	Chandigarh	0	0	0	0	0	0
31	Daman & Diu	0	0	0	0	0.14	0
32	Lakshadweep	0	0	0.51	0	0	0
33	Puducherry	0	0	0.69	0	0	0
	Total	83.85	105	260.84	134.05	109.01	113.85